



**TELECOMMUNICATION CONSUMER EDUCATION AND PROTECTION
FUND**

ANNUAL ACCOUNTS

2017 - 18

TELECOMMUNICATION CONSUMERS EDUCATION AND PROTECTION FUND

Balance Sheet As on 31st March 2018

| Sources of Funds | Schedules | Amount (In Rs.) | Previous Year Amount (In Rs.) |
|--|-----------|-----------------------|-------------------------------|
| Corpus | A | 6593,83,679.66 | 4105,23,313.23 |
| Total Funds Generated | | 6593,83,679.66 | 4105,23,313.23 |
| Application of Funds | | | |
| Current Assets, Loans and Advances | B | | |
| Bank Balances with Scheduled Bank | | | |
| -in Fixed Deposit Accounts | | 6546,68,580.00 | 4070,12,540.03 |
| -in Savings Accounts | | 1,48,553.66 | 1,15,470.20 |
| Loans and Advances | | 17,09,016.00 | 22,69,628.00 |
| Other Current Assets | | 29,92,280.00 | 13,38,506.00 |
| | | 6595,18,429.66 | 4107,36,144.23 |
| less : Current Liabilities and provisions | C | 1,34,750.00 | 2,12,831.00 |
| Total Application of Funds | | 6593,83,679.66 | 4105,23,313.23 |

Significant Accounting Policies & Notes forming part of accounts Schedule A To I an integral part of the Balance Sheet

As per our report of even date attached
FOR M J R A & ASSOCIATES
CHARTERED ACCOUNTANTS
FRN : 013850N



CA MUKESH KUMAR GROVER
PARTNER
M.NO: 093304
PLACE: NEW DELHI
DATE: 29/11/18

For Telecommunication Consumers Education and Protection Fund

[Signature]
Advisor (CA&IT)
(Convenor Member)

[Signature]
Pr. Advisor (CA & IT)
(Ex Officio Member)

[Signature]
Pr. Advisor (F&EA)
(Ex officio Member)

[Signature]
Secretary (TRAI)
(Ex-Officio Presiding member)

[Signature]

[Signature]

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TELECOMMUNICATION CONSUMERS EDUCATION AND PROTECTION FUND

Income and Expenditure Account for the year ending 31st March, 2018

| Incomes | Schedule | Current Year | Previous Year |
|---|----------|----------------------|----------------------|
| | | Amount (In Rs.) | Amount (In Rs.) |
| Interest on Fixed Deposits | | 318,46,081.04 | 310,07,568.15 |
| Bank Interest from SB | | 3,321.00 | 38,864.00 |
| | | 318,49,402.04 | 310,46,432.15 |
| Less Expenditure | | 177.90 | 140.00 |
| Bank Charges | | ---- | ---- |
| Hackathon expenses | | 24,99,777.00 | 7,91,784.00 |
| Women empowerment | | ---- | 44,474.00 |
| Designing and Printing of Consumer handbook | D | 30,48,398.00 | 32,75,997.00 |
| Outreach Programmes Conducted by ROs. | E | 10,09,853.00 | 11,13,594.00 |
| Workshop by TRAI | F | 8,18,375.36 | ---- |
| Seminar by TRAI | H | 2,40,000.00 | 1,80,000.00 |
| Remuneration expenses | | 65,61,706.00 | 87,88,170.00 |
| Advertisement (Print Media & Audio Visual) | G | 4,80,000.00 | 4,68,000.00 |
| Expenditure on CAGs for attending COPs | E | 146,58,287.26 | 146,62,159.00 |
| | | 171,91,114.78 | 163,84,273.15 |
| Surplus of Income over Expenditure Transferred to Reserves and Surplus A-B | | | |

Significant Accounting Policies & Notes forming part of accounts Schedule A To 1 an integral part of the Balance Sheet

For Telecommunication Consumers Education and Protection Fund

As per our report of even date attached
 FOR M J R A & ASSOCIATES
 CHARTERED ACCOUNTANTS
 FRN : 013850N



CA MUKESH KUMAR GROVER
 PARTNER
 M.NO: 093304
 PLACE: NEW DELHI
 DATE: 28/11/18

[Signature]
 Advisor (CA&IT)
 (Convenor Member)

[Signature]
 Pr. Advisor (CA & IT)
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[Signature]
 Pr. Advisor (F&EA)
 (Ex officio Member)

[Signature]
 Secretary (TRAI)
 (Ex-Officio Presiding member)

[Signature]

[Signature]

[Signature]

[Signature]

[Signature]

TELECOMMUNICATION CONSUMERS EDUCATION AND PROTECTION FUND

Receipts and Payment Account for the year ending 31st March, 2018

| Particulars | Current Year Amount (In Rs.) | Previous Year Amount (In Rs.) | Particulars | Current Year | Previous Year |
|---------------------------------------|----------------------------------|-----------------------------------|-------------------------------------|-----------------------|----------------------|
| Balance B/d | | | Bank Charges | 177.90 | 140.00 |
| Cash In Hand | | | Advertisement Expenses | 65,61,706.00 | 98,57,213.00 |
| Bank Balance | 1,15,470.20 | 4,39,942.31 | | | |
| Receipts | | | Desi. and Printing of handbooks | | 99,031.00 |
| Money Received from Service Providers | 2316,69,251.65 | 61,94,008.74 | Work Shop Expenses | 18,28,228.36 | 11,16,594.00 |
| Bank Interest from SB account | 3,321.00 | 38,864.00 | Expenses on CAGs for attending COPs | | 4,68,000.00 |
| Interest on Fixed Deposits | 301,92,307.04 | 329,02,203.15 | Investments made in FD/Flexi | 2476,56,039.97 | 235,06,885.00 |
| Advances Received | | | Consumer Out Reach Programmes | 35,28,398.00 | 32,75,997.00 |
| | | | Advance to DAVP | - | |
| | | | Advances to Ros | 3,17,453.00 | 1,72,904.00 |
| | | | Remuneration expenses | 2,40,000.00 | 1,74,000.00 |
| | | | Hathrackon expenses | | 7,91,784.00 |
| | | | Women empowerment | 16,99,793.00 | |
| | | | Balance C/d | | |
| | | | Cash In Hand | | |
| | | | Bank Balance | 1,48,553.66 | 1,12,470.20 |
| | | | | | |
| | 2619,80,349.89 | 395,75,018.20 | | 2619,80,349.89 | 395,75,018.20 |

As per our report of even date attached
 FOR M J R A & ASSOCIATES
 CHARTERED ACCOUNTANTS
 FRN : 013850N

For Telecommunication Consumers Education and Protection Fund


CA MUKESH KUMAR GROVER
 PARTNER
 M.NO: 093304
 PLACE: NEW DELHI




 Advisor (CA&IT)
 (Convenor Member)


 Pr. Advisor (CA & IT)
 (Ex Officio Member)


 Pr. Advisor (F&EA)
 (Ex officio Member)


 Secretary (TRAI)
 (Ex-Officio Presiding member)

DATE: 29/11/18



SCHEDULES FORMING PART OF BALANCE SHEET

Amount (In Rs.)

| Schedule A - Corpus | 2017-18 | 2016-17 |
|---|-----------------------|-----------------------|
| Opening Balance | 4105,23,313.23 | 3879,45,031.34 |
| Add: | | |
| Receipts from Service Providers | 2316,69,251.65 | 61,94,008.74 |
| Surplus of Income Over Expenditure | 171,91,114.78 | 163,84,273.15 |
| | 6593,83,679.66 | 4105,23,313.23 |
| Schedule B - Current Assets, Loans And Advances | 2017-18 | 2016-17 |
| Cash In Hand | | |
| Bank Balances with Scheduled Bank | | |
| Fixed Deposit Accounts with Corporation Bank - 140012 Flexi | 5606,38,759.00 | 3295,30,003.00 |
| with Corporation Bank - 140013 Flexi | 738,18,575.00 | 611,66,715.03 |
| | 202,11,246.00 | 163,15,822.00 |
| | 6546,68,580.00 | 4070,12,540.03 |
| -in Savings Accounts | | |
| with Corporation Bank - 800800 | 15,000.00 | 15,009.79 |
| with Corporation Bank - 800803 | 1,00,000.00 | 1,02,042.00 |
| with Corporation Bank - 140012 | 17,827.30 | 15,126.92 |
| with Corporation Bank - 140013 | 15,726.36 | (16,708.54) |
| | 1,48,553.66 | 1,15,470.20 |
| Loans & Advances | | |
| Tax Deducted At Source | 7,22,326.00 | 7,22,326.00 |
| Advances with Regional Offices (Subschedule A) | 1,77,515.00 | 1,95,543.00 |



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| | | | |
|------------------------------------|---------------------|--|---------------------|
| Advances with DAVP | 8,09,175.00 | | 5,51,759.00 |
| Advance for Women empowerment | | | 8,00,000.00 |
| | 17,09,016.00 | | 22,69,628.00 |
| Other Current Assets | | | |
| Interest Accrued on Fixed Deposits | 29,92,280.00 | | 13,38,506.00 |
| | 29,92,280.00 | | 13,38,506.00 |

| | | | |
|--|--------------------|--|--------------------|
| Schedule C - Current Liabilities & Provisions | | | |
| Expenses Payable (Subschedule B) | 1,34,750.00 | | 2,12,831.00 |
| | 1,34,750.00 | | 2,12,831.00 |



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SCHEDULE C

DETAILS OF EXPENSES PAYABLE AS ON 31-03-2018

| | |
|-------------------|--------------------|
| expenses payable | 1,06,000.00 |
| workshop expenses | 26,750.00 |
| Tds Payable | 2,000.00 |
| TOTAL | 1,34,750.00 |



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SCHEDULE D

DETAIL OF DESIGNING AND PRINTING OF CONSUMER HANDBOOK FOR YEAR EDNDING 31-03-2018

Printing of hand book

| | |
|-------|---|
| TOTAL | - |
|-------|---|



SCHEDULE E

DETAIL OF OUTREACH PROGRAMMES CONDUCTED BY Ros for the year ending 31-03-2018

| S.N | Name of RO | Place of CoP | Date of CoP | Expenditure on CoP | Payment to CAGs |
|---------------------|------------|----------------------------|-------------|--------------------|-----------------|
| 1 | Bangalore | Bangalore (Karnataka) | 21.04.17 | 40,481.00 | 0.00 |
| | | Ramnagara (Karnataka) | 22.06.17 | 47,031.00 | 3000.00 |
| | | Parbhani (Maharashtra) | 28.06.17 | 32,879.00 | 3000.00 |
| | | Hingoli (Maharashtra) | 29.06.17 | 26,268.00 | 0.00 |
| | | Mangalore (Karnataka) | 08.09.17 | 59,950.00 | 3000.00 |
| | | Bhandara (Maharashtra) | 21.09.17 | 34,606.00 | 0.00 |
| | | Neyyattinkara (Kerala) | 11.10.17 | 19,790.00 | 3000.00 |
| | | Latur (Maharashtra) | 09.11.17 | 47,512.00 | 6000.00 |
| | | Buldhana (Maharashtra) | 21.12.17 | 32,242.00 | 0.00 |
| | | Haveri (Karnataka) | 17.11.17 | 31,130.00 | 0.00 |
| | | Akola (Maharashtra) | 10.01.18 | 48,552.00 | 3000.00 |
| | | Chandrapur (Maharashtra) | 15.02.18 | 24,318.00 | 3000.00 |
| | | Chikballapur (Karnataka) | 05.02.18 | 42,634.00 | 3000.00 |
| | | Chikmangalur (Karnataka) | 28.03.18 | 34,462.00 | 0.00 |
| | | Alibad (Maharashtra) | 23.03.18 | 30,354.00 | 3000.00 |
| | | Gondia (Maharashtra) | 16.03.18 | 30,583.00 | 0.00 |
| Total | | | 16 | 5,82,792.00 | 30000.00 |
| 2 | Bhopal | Panna (Madhya Pradesh) | 18.05.17 | 27,610.00 | 0.00 |
| | | Mirzapur (Uttar Pradesh) | 25.05.17 | 35,011.00 | 9000.00 |
| | | Srinagar (Uttarakhand) | 15.06.17 | 35,477.00 | 0.00 |
| | | Anuppur (Madhya Pradesh) | 22.06.17 | 21,204.00 | 0.00 |
| | | Sultanpur (Uttar Pradesh) | 20.07.17 | 43,717.00 | 15000.00 |
| | | Burhanpur (Madhya Pradesh) | 27.07.17 | 21,049.00 | 0.00 |
| | | Haldwani (Uttarakhand) | 10.08.17 | 49,550.00 | 0.00 |
| | | Rampur (UP) | 12.10.17 | 38,416.00 | 15000.00 |
| | | Korba (Chhattisgarh) | 26.10.17 | 39,793.00 | 3000.00 |
| | | Meerut (UP) | 14.12.17 | 50,843.00 | 0.00 |
| | | Tikamgarh (MP) | 07.12.17 | 16,943.00 | 15000.00 |
| | | Ujjain (MP) | 06.11.17 | 36,440.00 | 3000.00 |
| | | Datia (MP) | 08.03.18 | 31,635.00 | 0.00 |
| | | Ferozabad (UP) | 23.02.18 | 23,743.00 | 12000.00 |
| | | Sitapur (UP) | 18.01.18 | 24,143.00 | 9000.00 |
| Durg (Chhattisgarh) | 15.03.18 | 29,193.00 | 0.00 | | |
| Total | | | 16 | 5,24,767.00 | 81000.00 |



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| | | | | | |
|---------------------|-----------|------------------------------|------------------|--------------------|-----------------|
| 3 | Delhi | Dharamshala (HP) | 28.06.17 | 43,375.00 | 3000.00 |
| | | Leh (J&K) | 12.07.17 | 19,000.00 | 0.00 |
| | | Kasauli (HP) | 31.08.17 | 31,463.00 | 3000.00 |
| | | Udhampur (J&K) | 10.11.17 | 25,100.00 | 3000.00 |
| | | Chamba (HP) | 17.11.17 | 47,146.00 | 3000.00 |
| | | Total | 6 | 1,66,084.00 | 12000.00 |
| 4 | Hyderabad | Suryapeta (Telangana) | 30.05.17 | 29,200.00 | 3000.00 |
| | | Tenali (Andhra Pradesh) | 16.06.17 | 47,850.00 | 12000.00 |
| | | Jajpur (Odisha) | 29.06.17 | 22,360.00 | 6000.00 |
| | | Theni (Tamilnadu) | 07.07.17 | 37,224.00 | 21000.00 |
| | | Vizinagaram, Andh. Pradesh | 30.08.17 | 36,390.00 | 6000.00 |
| | | Nagapattinam (Tamilnadu) | 19.09.17 | 36,042.00 | 6000.00 |
| | | Tuticorin (Tamilnadu) | 21.09.17 | 33,352.00 | 15000.00 |
| | | Kadapa (Andhra Pradesh) | 22.11.17 | 38,050.00 | 12000.00 |
| | | Tiruppur (Tamilnadu) | 14.12.17 | 45,557.00 | 15000.00 |
| | | Viluppuram (Tamilnadu) | 12.12.17 | 36,275.00 | 18000.00 |
| | | Rourkela (Odisha) | 27.12.17 | 33,933.00 | 6000.00 |
| | | Bhimavaram (A P) | 27.02.18 | 40,350.00 | 9000.00 |
| | | Bhongir (Telangana) | 16.02.18 | 33,815.00 | 3000.00 |
| | | Tiruchirapalli (Tamilnadu) | 19.01.18 | 59,447.00 | 12000.00 |
| Jharsuguda (Odisha) | 22.03.18 | 39,970.00 | 6000.00 | | |
| Total | 15 | 5,69,815.00 | 150000.00 | | |
| 5 | Jaipur | Tonk (Rajasthan) | 17.05.17 | 19,450.00 | 15000.00 |
| | | Navsari (Gujarat) | 25.05.17 | 25,502.00 | 9000.00 |
| | | Palwal (Haryana) | 08.06.17 | 22,955.00 | 3000.00 |
| | | Jalandhar Ferozepur (Punjab) | 20.06.17 | 53,525.00 | 0.00 |
| | | Bundi (Rajasthan) | 21.07.17 | 48,974.00 | 15000.00 |
| | | Tarn taran/Jalandhar (Pb) | 10.08.17 | 40,870.00 | 0.00 |
| | | Sonipat (Haryana) | 14.09.17 | 30,410.00 | 6000.00 |
| | | Vadodara (Gujarat) | 23.09.17 | 25,422.00 | 6000.00 |
| | | Hanumangarh (Rajasthan) | 30.11.17 | 54,392.00 | 9000.00 |
| | | Rajsamand (Rajasthan) | 23.11.17 | 35,665.00 | 12000.00 |
| | | Bhavnagar (Gujarat) | 29.12.17 | 30,905.00 | 15000.00 |
| | | Dwaraka (Gujarat) | 28.03.18 | 31,958.00 | 12000.00 |
| | | Patan (Gujarat) | 08.02.18 | 32,655.00 | 12000.00 |
| Dahod (Gujarat) | 01.02.18 | 16,015.00 | 12000.00 | | |



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| | | | | | |
|---|---------|---------------------------|-----------|---------------------|--------------------|
| | | Sh. Bhagat singh Ngr (Pb) | 23.02.18 | 39,050.00 | 3000.00 |
| | | Panchkula (Haryana) | 13.03.18 | 45,979.00 | 6000.00 |
| | | Total | 16 | 5,53,727.00 | 1,35,000.00 |
| 6 | Kolkata | Darjeeling (West Bengal) | 30.05.17 | 56,080.00 | 9000.00 |
| | | Shillong (Meghalaya) | 08.06.17 | 54,513.00 | 0.00 |
| | | Mangaldoi, Darang (Assam) | 21.06.17 | 21,663.00 | 6000.00 |
| | | Hazaribagh (Jharkhand) | 30.06.17 | 43,238.00 | 3000.00 |
| | | Jhargram (West Bengal) | 20.07.17 | 43,407.00 | 9000.00 |
| | | Sivasagar (Assam) | 08.08.17 | 45,950.00 | 3000.00 |
| | | Kolasib (Mizoram) Barasat | 14.09.17 | 47,975.00 | 6000.00 |
| | | Karimganj (Assam) | 27.12.17 | 39,240.00 | 0.00 |
| | | Darbhanga (Bihar) | 29.11.17 | 28,240.00 | 3000.00 |
| | | Alipurduar (WB) | 14.12.17 | 30,430.00 | 12000.00 |
| | | Kohima (Nagaland) | 09.12.17 | 32,450.00 | 0.00 |
| | | Kishanganj (Bihar) | 08.11.17 | 41,128.00 | 0.00 |
| | | Imphal (Manipur) | 28.03.18 | 42,235.00 | 0.00 |
| | | Coochbehar (WB) | 22.03.18 | 48,905.00 | 6000.00 |
| | | Dhanbad (Jharkhand) | 22.02.18 | 45,679.00 | 3000.00 |
| | | Haldia (WB) | 31.01.18 | 36,080.00 | 12000.00 |
| | | Total | 16 | 6,51,213.00 | 72,000.00 |
| | | Grand Total | 85 | 30,48,398.00 | 4,80,000.00 |

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SCHEDULE F

DETAILS OF WORKSHOP EXPENSES FOR THE YEAR ENDING 31-03-2018

| S.N | Name of RO | Place of CoP | Date | Expenditure |
|-----|------------|---------------------|----------|---------------------|
| 1 | Delhi | Gangtok (Sikkim) | 16.02.18 | 1,66,016.00 |
| 2 | Delhi | Jodhpur (Rajasthan) | 22.09.17 | 1,53,840.00 |
| 3 | Delhi | Bodhgaya (Bihar) | 22.12.17 | 2,12,178.00 |
| 4 | Delhi | Coimbatore (TN) | 29.01.18 | 1,22,629.00 |
| 5 | Delhi | Bhopal (MP) | 08.09.17 | 2,01,057.00 |
| 6 | Delhi | Manali (HP) | 09.03.18 | 1,54,133.00 |
| | | | | 10,09,853.00 |

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SCHEDULE G

Telecommunication Consumers Education Protection Fund

| | |
|--|---------------------|
| Advertisements Expenditure PRINT MEDIA AND AUDIO VISUAL | |
| Expenditure by DAVP on advertisements | 65,61,706.00 |
| | |
| TOTAL | 65,61,706.00 |



W. Chauhan

SCHEDULE H

DETAILS OF SEMINAR EXPENSES FOR THE TEAR ENDING 31-03-2018

| S.N | RO | Subject | Place of CoP | Date | Expenditure |
|--------------|-----------|------------------------------------|-----------------------|----------|--------------------|
| 1 | Hyderabad | Smart City & IOT | Vishakhapatnam (AP) | 27.10.17 | 2,21,406.00 |
| 2 | Bangalore | Big Data analysis & Cyber Security | Bangalore (Karnataka) | 23.02.18 | 1,86,352.00 |
| 3 | Jaipur | Consumer Protection in Digital Era | Jaipur (Rajasthan) | 19.01.18 | 2,04,512.36 |
| 4 | Bhopal | Smart Phone Usage in Internet Age | Lucknow (UP) | 02.02.18 | 2,06,105.00 |
| Total | | | | | 8,18,375.36 |

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Schedule "I"

ACCOUNTING POLICIES AND NOTES TO ACCOUNTS

A) ACCOUNTING POLICIES

1. Basis of Preparation of Financial Statements

The financial statements have been prepared on historical cost convention basis in accordance with the generally accepted accounting standards and principals formulated by the Institute of Chartered Accountants of India.

a) Accounting of Expenses

The expenses have been accounted for on accrual basis.

b) Recognition of Receipts

The fund primarily has two different sources of receipts:

- i) One of the sources is in accordance with the provisions of sub regulation (1) of regulation 3 of Telecommunication Education & Protection Fund Regulations 2007 (6 of 2007). According to this regulation every service provider is required to deposit the specified amount within the stipulated time as mentioned in the said regulation.

These receipts are accounted on receipts basis.

- ii) The other source is Interest Income in accordance with the clause (b) of sub regulation (2) of regulation (5) of Telecommunication Education & Protection Fund Regulations 2007(6 of 2007).

- (i) Interest on FDR's are accounted for on Accrual basis.
(ii) Interest on SB accounts are accounted for as and when provided by the bank.

2. Investments

The investments have been valued at cost.

B) NOTES TO ACCOUNTS

1) Formation of the Fund

The fund has come into existence on 15th of June 2007 vide **Notification No. 332/4/2006-Qos (CA)** and is regulated by the "Telecommunication Consumers Education and Protection



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Regulations 2007", formulated by the Telecom Authority of India by exercising the powers conferred upon it under section 36 of Telecom Regulatory Authority of India Act, 1997 (24 of 1997).

2) Corpus of the Fund

The corpus of the fund consists of the receipts from the service providers and also the surplus of Income over Expenditure. During the year the fund has received Rs. 231669251.65/- from the service providers.

3) Source of Expenses

During the year, the total expenses of Rs. 14658267/- have been paid out of interest income received.

4) Payment to Auditors

The payment for the Audit of the Fund will be provided by the Telecom Regulatory Authority of India.

5) Taxation

The fund has been established w.e.f. 15th June 2007. The issue of certificate of no tax liability in favor of Fund was been taken up with the Central Board of Direct Taxes (CBDT), New Delhi vide letter dated 5th August 2008. After several correspondences on the issue between TRAI, CBDT & Income Tax Department, CBDT vide its letter dated 10th July 2012 advised to first obtain a separate PAN for the Fund and then up the further course of action for exemption of the income from Tax. Accordingly, a separate PAN in respect of Fund has been applied in September 2012 in the Government category. However, the Directorate of Income tax (Systems), New Delhi informed vide their letter dated 12/03/2014 that the fund is not covered under government category. Thereafter, on request, PAN No. was allotted to Fund in the category of Trust.

As per the advice of the CBDT in their letter dated 10th July 2012 and instructions contained in CBDT letter dated 2th June 2013 duly filled application form along with requisite documents, in prescribed format was filed for granting exemption u/s 10(46) of the Income Tax Act, 1961 since inception of the fund i.e., 15th June 2007. Since Inception of the Fund, neither return of the Income was filed nor provision for taxation has been made since the management is hopeful that exemption u/s 10(46) of the Income Tax Act, 1961 will be notified since the inception of the Fund.

Provision for contingent liability with regard to taxation has not been provided.

6) Investments consist of Fixed Deposits with Banks.



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7) Receipts from Service Providers are subject to confirmations.

For Telecommunication Consumers Education and Protection Fund

Advisor (CA&IT)
Ex Officio Convenor Member

Pr. Advisor (CA&IT)
Ex Officio Member

Pr. Advisor (F&EA)
Ex Officio Member

Secretary, TRAI
Ex Presiding Member

FOR M J R A & ASSOCIATES
CHARTERED ACCOUNTANTS
FRN : 013850N



CA MUKESH KUMAR GROVER
PARTNER

M.NO: 093304

PLACE: NEW DELHI

DATE: 28/11/18

Sub schedule A

| Loan and Advances AS ON 31-03-2018 | | |
|------------------------------------|--------------------|-----------------|
| Particulars | Amount | Date of deopsit |
| BANGALORE RO | 63,648.00 | 18.04.2018 |
| Delhi RO | 1,03,867.00 | 06.04.2018 |
| Hyderabad RO | 10,000.00 | 12.04.2018 |
| TOTAL | 1,77,515.00 | |



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Sub schedule B

LIST OF EXPENSES PAYABLE AS ON 31-03-2018

| | |
|--------------------------------|---------------|
| REMUNERATION PAYABLE FOR MARCH | 18000 |
| TDS ON REMUNERATION | 2000 |
| WORKSHOP EXPENSES PAYABLE | 26750 |
| DAVP | 88000 |
| TOTAL | 134750 |



M. P. Jason